

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : **Kali Aerated Water Works Pvt Ltd  
& 11 Others**

**PETITION NUMBER** : **CP(CA)/141(CHE)/2022**

**APPLICATION NUMBER** : **a) IA(CA)/45(CHE)/2023  
b) Cont.P/2/2023**  
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**ORDER**

Ld. Counsel Mr. Pawan Jhabakh for the Petitioner. Ld. PCS  
Dr.K.S.Ravichandran and Ld. Counsel Ms. S. Manjula Devi for the  
Respondents.

In this case Counsel for the Respondent stated that they have already appointed  
a valuer and the valuation is in progress. The Counsel for the Respondent  
sought 3 weeks time. Let the report be served as soon as it is ready to the  
Applicant.

List the matters for hearing on **20.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk